

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.20259/2000

(From the judgement and order dated 14/07/2000 in SA 313/99
of The HIGH COURT OF M.P AT JABALPUR)

KRISHANDASS DUBE

Petitioner (s)

VERSUS

NARYAN PRASAD RAWAT

Respondent (s)

(With Appln(s). for exemption from filing O.T.)

Date : 15/12/2000 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.P. MISRA
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Petitioner (s)

Mr. S.S. Khanduja,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J
.SP2

The Special Leave Petition is dismissed.

.SP1

Sarita (V.P. Tyagi)@@
AA
Court Master@@
AA